

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

...

CP.No.196/96 in OA.No.2303/94

15

Dated New Delhi, this 22nd day of August, 1996.

HON'BLE SHRI A. V. HARIDASAN, VICE CHAIRMAN (J)

HON'BLE SHRI K. MUTHUKUMAR, MEMBER (A)

1. Smt. Bimla Devi  
W/o Late Shri Suraj Bhan Rohilla  
R/o H.No.S-33  
Vijay Vihar, Uttam Nagar  
NEW DELHI-110059.

2. Shri Anil Kumar  
S/o Late Shri Suraj Bhan Rohilla  
R/o H.No.S-33  
Vijay Vihar  
Uttam Nagar  
NEW DELHI-110059.

... Petitioners

By Advocate: Shri B. B. Raval

versus

1. Shri K. Padmanabaiiah  
Secretary to the  
Government of India  
Ministry of Home Affairs  
Government of India  
North Block  
NEW DELHI.

2. Shri D. C. Pathak  
Director  
Intelligence Bureau  
Ministry of Home Affairs  
Government of India  
North Block  
NEW DELHI.

... Respondents

O R D E R (Oral)

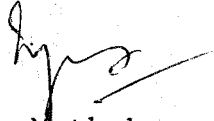
Shri A. V. Haridasan, VC(J)

We have perused this CP and the judgment on the basis of which it has been filed. We do not find that the respondents have showed any disobedience to the orders of the Tribunal and, therefore, we do not consider it appropriate or

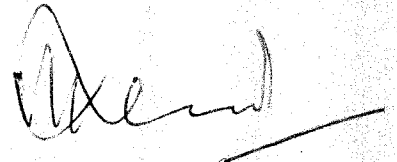
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necessary to initiate any action against the respondents under the Contempt of Courts Act. Therefore, the CP is dismissed and notices issued to the respondents are discharged.



(K. Muthukumar)  
Member(A)



(A. V. Haridasan)  
Vice Chairman (J)

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